

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.08.2020.

Cases	Total pendency at the beginning of August,2020 (Civil-Criminal)		Institution during the month of August,2020 (Civil - Criminal)		Total disposal during the month of August,2020 (Civil- Criminal)		Pendency at the end of August, 2020 (Civil-Criminal)	
1. WRIT PETITION	109	--	06	01	-	-	115	01
2. APPEAL	37	33	-	01	-	02	37	32
3. RSA	19	-	-	-	-	-	19	-
4. FAO	02	-	-	-	-	-	02	-
5. CONTEMPT	01	-	-	-	-	-	01	-
6. MISC.CASES	-	03	-	01	-	01	-	03
7. MISC.APPEAL	-	-	-	-	-	-	-	-
8. SUO MOTU TRANSFER PETITION	-	-	-	-	-	-	-	-
10. TRANSFER PETITION	-	-	--	-	-	-	--	-
11. BAIL APPLICATION	-	-	-	-	-	-	--	-
12. MAC APPEAL	09	-	-	-	-	-	09	-
13. REVIEW	-	-	-	-	-	-	-	-
14. REVISION	07	09	-	-	-	-	07	09
15. MAT APPEAL	01	-	-	-	-	-	01	-
16. REVISION U/S 19 OF THE (FAM CT.)	-	-	-	-	-	-	-	-
17. LEAVE PETITION	-	04	-	-	-	01	-	03
18. ARBITRATION PETITION/APPEAL	03	-	02	-	-	-	05	-
19. S.A.O.	-	-	-	-	-	-	-	-
20. REFERENCE	-	-	-	-	-	-	-	-
21. C.O.	02	-	-	-	-	-	02	-
20. TAX APPEAL	02	-	-	-	-	-	02	-
22. SP.APPEAL	-	-	-	-	-	-	-	-
23. Ex.P.	-	-	-	-	-	-	-	-
GRAND TOTAL	192	49	08	03	-	04	200	48

Verified by:

21/09/2020
Kamal Ad. Chhetri

Deputy Registrar (Judl)
High Court of Sikkim
at Gangtok